FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP 07/03/24

LIST OF CREDITORS AS ON 06/04/24

		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED										
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
1	State Bank of India	18/03/24	1,07,01,92,951.00	1,03,81,86,289.16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	0.0000%	0.00	0.00	3,20,06,661.84	0.00	Claims have been admitted on provisional basis as replies to some queries are still awaited.
2	Canara Bank	16/03/24	90,26,64,746.00	90,26,64,746.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	0.0000%	0.00	0.00	0.00	0.00	
3	Bank of Baroda	15/03/24	1,06,58,72,018.48	1,04,00,71,030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	0.0000%	0.00	0.00	2,58,00,988.04	0.00	
4	Citizen Coop Credit Bank	20/03/24	41,76,64,381.93	41,76,64,381.93	Working Capital and covid loans	41,76,64,381.93	41,76,64,381.93	NO	0.0000%	0.00	0.00	0.00	0.00	
5	Bank of Maharashtra	20/03/24	65,78,88,004.11	63,90,69,540.28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	0.0000%	0.00	0.00	1,88,18,463.83	0.00	
														Constitution of COC is stayed by Hon NCLAT
5	**TOTAL**		**4,11,42,82,101.52**	**4,03,76,55,987.81**		**4,03,76,55,987.81**	**4,03,76,55,987.81**		**0.0000%**	**0.00**	**0.00**	**7,66,26,113.71**	**0.00**	